

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.33/MP/2016

Subject : Petition under Section 79 (1) (a) of the Electricity Act, 2003 read with CERC (Terms and Conditions of Tariff) Regulations, 2014 for relief on account of "Change in Law" affecting the Badarpur Thermal Power Station.

Petitioner : NTPC Limited

Respondents : BSES Rajdhani Power Limited and others

Petition No. 86/MP/2016

Subject : Petition seeking decommissioning and/or closure of Badarpur Thermal Power Station Stage-I.

Petitioners : BSES Yamuna Power Limited and BSES Rajdhani Power Ltd.

Respondents : Badarpur Thermal Power Station and Others

Petition No. 91/MP/2016

Subject : Petition seeking re-determination of gross station heat rate of Badarpur Thermal Power Station as provided under Regulation 36(C)(a) (ii) of the CERC (Terms and Conditions of Tariff) Regulations, 2014.

Petitioner : Tata Power Delhi Distribution Co. Ltd.

Respondents : NTPC Limited and Others

Date of hearing : **15.5.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Sitesh Mukherjee, Advocate, NTPC
Shri Deep Rao, Advocate, NTPC
Shri Buddy Ranganathan, Advocate, BYPL & BRPL
Ms. Malavika Prasad, Advocate, BRPL & BYPL
Shri Hasan Murtaza, Advocate, BRPL & BYPL
Shri Aniket Prason, Advocate, TPDDL
Shri Abhishek Kumar, Advocate, TPDDL
Ms. Srishti Rai, Advocate, TPDDL
Shri Kaushik Mandal, NTPC



Shri Manoj Kumar Sharma, NTPC
Shri Sameer Singh, BYPL
Shri Haridas Maity, BYPL
Shri Nishant Grover, BYPL
Shri Abhishek Srivastava, BYPL
Shri Sanjay Srivastava, BRPL
Shri Uttam Kumar, TPDDL
Shri Kartikey Tripathi, TPDDL
Ms. Aditi Singh, TPDDL
Ms. Sonali Garg, SLDC

Record of Proceedings

Due to paucity of time, the above mentioned petitions could not be taken up for hearing. Accordingly, the matters were adjourned.

2. The Petitions shall be listed for hearing on 21.8.2018.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

